

porations, wherever they exist.

### **Allotment of Petrol Pumps and LPG Agencies in Delhi**

8620. SHRI GANGA RAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the reply given on 11 April, 1989 to Unstarred Question No. 5740 regarding allotment of petrol pumps and LPG agencies in Delhi and state:

(a) the details of retail outlet dealerships and LPG distributorships, giving the name and address of each allottee and the location thereof, clearly indicating category i.e. SC/ST or general;

(b) the date of allotment of each retail outlet dealership and LPG distributorship; and

(c) the steps proposed to be taken by Government to achieve the overall percentage of 25 per cent for the SCs/STs in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b). The effort involved in compilation of the required information will not be commensurate with the purpose sought to be served;

(c) While drawing up the Annual marketing Plans for award of dealerships/distributorships, 25% locations are earmarked for SC/ST category. The 25% reservation is to be made in markets in Reserved Constituencies on an oil industry basis State-wise/Union Territorywise. In case, under a particular Marketing Plan, the dealership/distributorship cannot be commissioned under the SC/ST category, the same is taken care of through the next or future marketing Plans to ensure 25% reservation for SC/ST category.

[*Translation*]

### **Allotment of Industrial Plots in Narela**

8621. SHRI KHELAN RAM JANGDE:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Delhi State Industrial Development Corporation had invited applications for the allotment of industrial plots in Narela Industrial Area in 1987 and have collected huge amount from the applicants;

(b) the reasons for which the plots have not been allotted so far and the applicants are not being paid any interest on the amount deposited by them; and

(c) the time by which the Corporation is likely to allot these plots to the applicants?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The Delhi State Industrial Development Corporation received about 3500 applications for industrial plots of different sizes at Narela, along with registration deposits depending on the size of the plot.

(b) According to Delhi Administration the process of screening and evaluation of applications by different committees for the various functional groups of industries involved, required time. There were representations from some categories of entrepreneurs which are under examination of Delhi Administration. The terms and conditions do not envisage payment of interest.

(c) Allotments will be made on finalisation of allotment policy by the Delhi Administration.

[*English*]

### **T.V. Relay Centre of Thanjavur, Tamil Nadu**

8622. SHRIS. SINGARAVADIVEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the steps taken so far to set up one KW T.V. relay centre in Thanjavur Town,